



**Central Administrative Tribunal
Principal Bench**

**CP No. 103/2019
in
OA No. 4585/2018**

New Delhi, this the 24th day of January, 2020

**Hon'ble Mr.S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed , Member (A)**

Mahinder Singh, aged 53 years,
S/o Sh. Lallu Ram,
Ex-Parcel Porter from NR Station,
Palam, New Delhi-45
r/o H.No. WZ-272, Gali No.3A,
Sadh Nagar-1, Near Palam Railway Station,
New Delhi-45. - Applicant

(By Advocate: Mr. Yogesh Sharma)

Versus

1. Sh. Rajesh Tiwari
General Manager,
North Western Railway, Jaipur
2. Sh. Virender Kumar
Divisional Railway Manager,
North Western Railway,
Bikaner (Raj) - Respondents

(By Advocate : Mr. Krishna Kant Sharma)

ORDER (ORAL)

Mr. S. N. Terdal :

In view of the order dated 27.03.2019 passed by the respondents, this CP is closed with the liberty to the petitioner to seek remedy available under law. Notices issued to the alleged contemnors are discharged.

**(Mohd. Jamshed)
Member (A)**

**(S. N. Terdal)
Member (J)**